

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

22. C.P.(IB)-4417(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **19.01.2021**.

NAME OF THE PARTIES: CBRE South Asia Pvt Ltd

V/s

Supreme Housing & Hospitality Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Counsel for the applicant, Ms. Parisha shah and counsel for the respondent, Mr. Ashish Pyasi are present.

Both side present. List the matter on **15.02.2021** for final hearing.

SD/-
SHYAM BABU GAUTAM
Member (Technical)

SD/-
H.V. SUBBA RAO
Member (Judicial)